

**STATUS REPORT-CUM- CAUSE LIST OF THE EXTREMELY URGENT MATTERS FILED  
THROUGH DEDICATED EMAIL ID ud.raiganj.filing2020@gmail.com  
PREPARED ON THE BASIS OF EMAILS TILL 11.05.2020, 1.00 P. M**

In reference to ORDER NO. **64 DATED : 27.04.2020** of the OFFICE OF THE DISTRICT JUDGE, UTTAR DINAJPUR AT RAIGANJ ENGLISH DEPARTMENT for Vacation court duty on **13.05.2020** : Bench (**07**) for taking up extremely urgent matters relating to the Court of Civil Judge, Senior Division and Courts of the Civil Judge, Junior Division of entire Raiganj Jurisdiction, through Video- conferencing,

there were no filings as per the said email ID for **bench no. 07** during the said stipulated time period as fixed.

Sd/-

Uday Rana(CJSD,Raiganj)  
Vacation Judge through VC  
Bench No. (7)